

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.883/2024

News Item titled "Experts flag large-scale clearing of vegetation in Mirzapur forest" appearing in The Hindustan Times dated 03.07.2024

Date of hearing: 25.10.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Bhanwar Pal Singh Jadon, Adv. for R - 1, 2 & 4
Mr. Ravinder Kumar Gupta & Mr. Varun Gupta, Advs. for MoEF & CC

ORDER

1. Learned Counsel for respondent nos. 1, 2 and 4 seeks four weeks' time to file reply. A letter to this effect was also circulated in advance. Prayer is allowed.

2. Learned Counsel appearing for respondent nos. 1, 2 and 4 has made a prayer for impleadment of the project proponent which appears to be justified. Hence, project proponent is impleaded as respondent no.5 in the matter:

5. Mirzapur Thermal Energy (UP) Pvt. Ltd. Adani Corporate House, Shantigram, through its Administrative Head, Near VaishnoDevi Circle, S G Highway, Khodiyar, Ahmedabad
Ahmedabad, Gujarat, India, 382421.

3. Let notice be issued to newly added respondent for filing the response by way of affidavit at least one week before the next date of hearing.

4. List on 19.02.2025.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

October 25, 2024
Original Application No.883/2024
JG..